

**REPORTS OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**NINTH SESSION—SECOND LOK SABHA**

Sixtieth Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1960**

*Price 0.20 nP.*

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## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### **\*Sixtieth Report**

(SECOND LOK SABHA)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixtieth Report.

2. The Committee met on the 21st March, 1960 to consider the allotment of time to the Resolutions set down in the List of Business for Friday, the 25th March, 1960.

3. The Members whose resolutions had been included in the List of Business for the 25th March, 1960 had been invited to present their views on the resolutions before the Committee but none of them attended the sitting.

4. The Committee recommend the following time-table:—

(1) Resolution regarding Development of backward areas in the Third Five Year Plan.	2½ hours
(2) Resolution regarding Enquiry into the utilisation of funds received by foreign and Indian Missionary societies in the country.	2 hours
(3) Resolution regarding Enquiry into the Working of the Banking Industry.	2 hours
(4) Resolution regarding Inclusion of 'Sindhi' in the Eighth Schedule of the Constitution.	1½ hours
✓(5) Resolution regarding Financial assistance to the political sufferers.	2½ hours

\*The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 25th March, 1960:—

"That this House agrees with the Sixtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd March, 1960."

[L.S. Deb., dated the 25th March, 1960].

(6) Resolution regarding Appointment of  
a Committee to review the cultural  
activities in the country.

1½ hours

NEW DELHI;

HUKAM SINGH.

*The 22nd March, 1960.*

*Chaitra 2, 1882 (Saka).*